

HIGH COURT OF CHHATTISGARH : BILASPUR

CORRIGENDUM

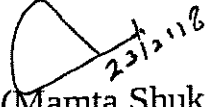
No. 1751 /AR(Judl.)/2018

Dated, 23/02/2018, Bilaspur,

In partial modification to earlier Notification No. 6909/AR(Judl.)/2017 dated 10/08/2017, the corrigendum is hereby issued on the following points which shall be effective from 26th February, 2018 :-

S.No.	Fresh Cases received from Law-zima to Central Filing Section up to 4:30 PM	Day of Publishing of Daily Cause list up to 1:30 PM	Cause List for the day
01.	Monday	Wednesday	Friday
02.	Tuesday	Thursday	Monday
03.	Wednesday	Friday	Tuesday
04.	Thursday	Monday	Wednesday
05.	Friday/Saturday	Tuesday	Thursday

By order of Hon'ble the Chief Justice.


(Mamta Shukla)
Additional Registrar (Judicial)

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 6909 -/A.R.(Judl)/2017

Bilaspur, dated 27th July, 2017
10-8

In continuation with the instructions published earlier for listing of cases in the Daily and Weekly Cause List, Hon'ble the Chief Justice has been pleased to permit to publish revised instructions for publishing the Daily and Weekly Cause List as per Rules of High Court of Chhattisgarh Rules, 2007, w.e.f. 1st August, 2017.

INSTRUCTIONS FOR WEEKLY CAUSE LIST

- 1] For every week, Weekly Cause List shall be published on Wednesday up to 1:30 p.m.
- 2] Not reach and pass over cases of Weekly Cause List along with new cases shall be listed in the week next to the following week.
- 3] Similarly, if Court has ordered to list the particular case in the next Weekly Cause List, then the case shall be listed in the week next to the following week.
- 4] If in any week Wednesday is holiday, then Weekly Cause List of that week shall be published on subsequent working day.
- 5] If during any day, Court has given fixed date for final hearing, then that particular case(s) will be listed in the Weekly Cause List, in which that day falls.
- 6] Counsel seeking adjustment should make alternate arrangement with respect to old cases pending up to year 2010.
- 7] A supplementary list may be published for urgent matters as per directions of the Hon'ble Benches. It is made clear that serial number in the supplementary cause list shall be fed after the serial number of Daily Cause List and Weekly Cause List.
- 8] Lawyers are requested to file application for adjustments at least before a week in advance, for the day of adjustment.
- 9] Adjustment shall not be applied in Court's order cases.
- 10] If any Lawyer is in adjustment for whole week, his case will be taken on the date, in which he is not in adjustment.

INSTRUCTION FOR DAILY CAUSE LIST

1] The Daily Cause List shall be published in the following manner:-


S.No.	Fresh cases registered on the day till 1:30 P.M.	Not-Reach and Passover cases of the day	Date & Time of Publishing of Daily Cause List up to 1:30 P.M.	Cause list for the day
01.	Monday	Monday	Tuesday	Thursday
02.	Tuesday	Tuesday	Wednesday	Friday
03.	Wednesday	Wednesday	Thursday	Monday
04.	Thursday	Thursday	Friday	Tuesday
05.	Friday/Saturday	Friday	Saturday/Monday	Wednesday

2] Fresh cases received from Lawzima shall be listed in the following manner:-

**INSTRUCTION FOR LISTING OF FRESH CASES
RECEIVED FROM LAW-ZIMA**

S.No.	Fresh Cases received from Lazima to Central Filing Section up to 1:30 P.M.	Day of Publishing of Daily Cause List up to 1:30 P.M.	Cause List for the day
01.	Monday	Tuesday	Thursday
02.	Tuesday	Wednesday	Friday
03.	Wednesday	Thursday	Monday
04.	Thursday	Friday	Tuesday
05.	Friday/Saturday	Monday	Wednesday

By order of Hon'ble the Chief Justice


(Mamta Shukla)
Additional Registrar (Judicial)